

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
STARRED QUESTION NO. 229  
TO BE ANSWERED ON THE 17<sup>TH</sup> MARCH, 2017**

**RELEASE OF FUNDS UNDER PMSSY**

**\*229. SHRI GUTHA SUKENDER REDDY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether various State Governments including Andhra Pradesh have requested the Union Government for release of funds under the Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) and if so, the details thereof; and

(b) whether the Union Government has taken any decision in this regard and if so, the details thereof, State-wise?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b) : A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA  
STARRED QUESTION NO. 229\* FOR 17<sup>TH</sup> MARCH, 2017**

(a)&(b): Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) is a Central Sector scheme and has two components, viz. (i) Setting up of AIIMS-like Institutions and (ii) Upgradation of existing Government Medical Colleges. Setting up of new AIIMS are fully funded by the Central Government. The projects for upgradation of existing Government Medical Colleges also have State share besides the funding by the Centre.

However, all the projects under the PMSSY scheme are executed by the Central Government directly through various Executing Agencies selected for the purpose and funds are released to the Executing Agencies accordingly. The State Government is also required to release the corresponding State share in the upgradation projects to the said Executing Agencies.

In view of the above, no funds are provided by the Central Government to State Governments including Andhra Pradesh.